

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 829 of 2019

IN THE MATTER OF:

Spade Financial Services Ltd. & Anr.

...Appellants

Versus

Hari Krishan Sharma & Ors.

...Respondents

Present:

For Appellant :

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Rohit K. Nagpal, Mr. Lokesh Bhola, Mr. Karan
Grover and Mr. A. Bhardwaj, Advocates**

For Respondents:

Ms. Sonakshi Dhiman, Advocate for 5th Respondent

O R D E R

20.08.2019 Issue Notice.

Ms. Sonakshi Dhiman, Advocate appeared on behalf of 5th Respondent. The Appellant will serve a copy of the paper-book on her during the course of the day. Respondent may file reply-affidavit within 2 weeks. Rejoinder, if any, be filed within a week thereof.

Let notice be issued on rest of the Respondents by Speed Post. Requisite along with process fee, if not filed, be filed by 21st August, 2019. If the appellant provides the *e-mail* address of rest of the Respondents, let notice be also issued through *e-mail*.

Post the appeal 'for Admission (After Notice)' on 18th September, 2019.

In the meantime, if any decision is taken by the 'Committee of Creditors' or Adjudicating Authority, that will be subject to the decision of this Appeal.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc